

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 451
TO BE ANSWERED ON 25.02.2016

STATUS OF PMGSY

451. SHRI RAHUL KASWAN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the status of the Pradhan Mantri Gram Sadak Yojana (PMGSY) in the country during the last three years and the current year, State/UT-wise including Rajasthan;
- (b) the name of the sanctioned projects under this scheme during the above said period, State/UT-wise including Rajasthan;
- (c) whether any amount has been released for the upgradation of existing roads during the said period, State/UT-wise including Rajasthan, if not the reasons there for;
- (d) the measures taken by the Government for upgradation of existing road and construction of new roads under this scheme, State/UT-wise including Rajasthan;
- (e) whether the roads have been constructed on both sides of railway tracks under PMGSY but there is no justification of such roads due to lack of rail under bridges/level crossings, if so, the details thereof, State/UT-wise; and
- (f) whether there is any scheme to connect one village to another and to construct rail under pass/railway level crossing on railway lines between these roads for the usage of those roads under the PMGSY and if so, the details thereof and if not, the reasons there for?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

- (a) : 'Rural Roads' is a State subject and Pradhan Mantri Gram Sadak Yojana (PMGSY) is a one-time special intervention to provide rural connectivity, by way of a single all-weather road, to the eligible unconnected habitations in the core network. Details of State-wise habitations covered and road-length completed during each of the last three years and the current year (upto January, 2016) under PMGSY including Rajasthan are at **Annexure -I.**
- (b) : State-wise details of projects sanctioned under PMGSY during the last three years and current year including Rajasthan are at **Annexure-II.**

(c) : The funds under PMGSY are released to the State Governments in respect of the projects sanctioned, fulfilling of certain conditions by the States as prescribed in the programme guidelines. State-wise details of funds released (for New Connectivity and upgradation) during the last three years and the current year upto January, 2016 is at **Annexure – III.**

(d) : During the current financial year 2015-16, for accelerated execution of PMGSY in the States, including Rajasthan, the Ministry of Rural Development in consultation with the Ministry of Finance has formulated an Action Plan to achieve an early target under PMGSY, with enhanced financial allocation to the States and modified funding pattern in the Scheme. Accordingly, the fund sharing pattern of PMGSY has been made in the ratio of 60:40 between the Centre and States for all States except for 8 North Eastern and 3 Himalayan States for which it is 90:10. In view of the availability of substantial additional allocation of funds under the Scheme, the Ministry has requested all the States to submit new proposals as per the programme guidelines for consideration and sanction under PMGSY to substantially achieve the mandate of Scheme by March, 2019.

(e) & (f): As per PMGSY guidelines, there is no provision of constructing rail under pass/railway level crossing on railway lines at railway crossing on roads constructed under PMGSY. However, the Ministry has already advised the States to utilise the resources from Central Road Fund (CRF) for such provisions.

**Annexure
III**

**Annexure referred to in reply to Part (c) of Lok Sabha Unstarred Question No.
451 to be answered on 25.2.2016**

Pradhan Mantri Gram Sadak Yojana (PMGSY)

Statement showing Fund Release from 2012-13 to 2015-16 (upto Jan'16)

(Rs. in cr.)

Sl No	State(s)	2012-13	2013-14	2014-15	2015-16 (upto 22.2.16)
1	2	3	4	5	6
1	Andhra Pradesh	0.00	5.00	32.98	314.73
2	Arunachal Pradesh	455.18	8.00	345.92	185.04
3	Assam	154.27	240.49	316.07	258.14
4	Bihar	1,326.58	850.83	1,548.16	2,481.00
5	Chhattisgarh	0.00	0.00	270.75	392.96
6	Goa	0.00	0.00	0.00	0.00
7	Gujarat	125.74	519.24	408.77	421.63
8	Haryana	0.00	0.00	218.96	231.67
9	Himachal Pradesh	0.00	0.00	99.40	238.51
10	Jammu & Kashmir	266.33	523.24	416.60	265.50
11	Jharkhand	105.96	21.86	259.48	847.00
12	Karnataka	24.60	5.00	237.00	63.78
13	Kerala	1.50	1.50	151.41	151.00
14	Madhya Pradesh	242.88	615.00	708.00	875.21
15	Maharashtra	0.00	0.00	212.53	492.19
16	Manipur	186.14	4.03	100.00	248.98
17	Meghalaya	50.00	0.00	62.56	134.05
18	Mizoram	71.82	0.00	54.74	29.33
19	Nagaland	194.88	0.00	58.99	4.00
20	Odisha	87.25	758.92	1,051.50	1,246.27
21	Punjab	169.66	117.68	310.21	196.48
22	Rajasthan	151.90	427.06	425.66	500.54
23	Sikkim	193.62	1.97	94.59	48.94
24	Tamil Nadu	77.72	343.48	239.65	200.39
25	Telangana				161.68
26	Tripura	338.59	98.83	187.36	264.54
27	Uttar Pradesh	10.00	511.93	638.70	922.24
28	Uttarakhand	151.24	0.00	314.92	284.34
29	West Bengal	3.08	306.17	1,193.80	1,315.59
Total:		4,388.90	5,360.24	9,958.70	12,775.30

ANNEXURE- I

Annexure referred to in reply to Part (a) of Lok Sabha Unstarred Question No. 451 to be answered on 25.2.2016

Pradhan Mantri Gram Sadak Yojana (PMGSY)

Details of habitations connected and length of roads completed by the States during last three years and the current year

S.No.	State	2011-12		2012-13		2013-14		2014-15		2015-16 (upto Jan, 2016)	
		No. of Habitations connected	Length completed (in km)	No. of Habitations connected	Length completed (in km)	No. of Habitations connected	Length completed (in km)	No. of Habitations connected	Length completed (in km)	No. of Habitations connected	Length completed (in km)
1	Andhra Pradesh	119	932	32	400	0	192	394	595	73	719
2	Arunachal Pradesh	40	419	24	394	16	489	1	547	4	387
3	Assam	444	2,131	356	1,456	257	958	284	870	179	288
4	Bihar	2,447	7,540	2,616	6,342	1,225	3,164	2,158	3,632	1,606	2,597
5	Chhattisgarh	291	1,054	221	1,024	896	1,292	975	2,648	361	1,398
6	Goa	0	0	0	0	0	0	0	0	0	0
7	Gujarat	173	431	68	180	375	896	82	1,892	34	1,611
8	Haryana	0	188	0	69	0	3	0	633	0	319
9	Himachal Pradesh	46	761	0	0	0	134	85	485	27	636
10	Jammu & Kashmir	201	1,000	178	1,411	143	892	108	935	37	453
11	Jharkhand	459	1,123	759	1,237	362	1,031	769	1,750	531	886
12	Karnataka	0	1,859	0	386	0	211	6	628	1	716
13	Kerala	8	214	3	109	5	192	5	346	5	176
14	Madhya Pradesh	776	2,927	645	2,754	411	3,006	1,278	5,181	850	3,162
15	Maharashtra	48	2,592	58	650	0	449	33	500	49	623
16	Manipur	63	375	52	424	67	533	32	300	26	487
17	Meghalaya	6	45	9	23	14	24	11	45	11	64
18	Mizoram	4	131	5	93	18	77	1	49	0	69

19	Nagaland	6	25	0	94	0	293	0	215	0	105
20	Odisha	574	3,167	435	2,401	700	3,063	1,287	3,843	933	2,631
21	Punjab	0	72	1	326	6	730	31	737	0	543
22	Rajasthan	20	451	607	2,140	579	2,290	1,254	3,233	709	2,181
23	Sikkim	24	75	25	48	19	99	13	121	8	76
24	Tamil Nadu	9	814	0	42	0	748	14	1,965	0	275
25	Telangana	0	0	0	0	0	0	0	0	46	339
26	Tripura	201	352	110	242	85	291	78	239	19	73
27	Uttar Pradesh	55	523	0	270	0	1,110	0	2,000	99	2,688
28	Uttarakhand	68	640	24	474	26	405	71	715	51	806
29	West Bengal	455	1,155	636	1,172	1,356	2,741	1,860	2,233	244	1,401
Total		6,537	30,995	6,864	24,161	6,560	25,316	10,830	36,337	5,903	25,709

PRADHAN MANTRI GRAM SADAK YOJANA (PMGSY)**Annexure referred to in reply to Part (b) of Lok Sabha Unstarred Question No. 451 to be answered on 25.2.2016****Details of proposals cleared during 2012-13 , 2013-14, 2014-15 and 2015-16**

Sl.No	State	2012-13				2013-14				2014-15				2015-16			
		Value (Rs. in Crores)	No. of road works	No. of Bridges	Length in km	Value (Rs. in Crores)	No. of road works	No. of Bridges	Length in km	Value (Rs. in Crores)	No. of road works	No. of Bridges	Length in km	Value (Rs. in Crores)	No. of road works	No. of Bridges	Length in km
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18
1	Andhra Pradesh	850	420	34	1,538	1,422	454	20	2,743								
2	Arunachal Pradesh	611	78	14	902	880	63	66	943	201.45	13	9	215.34				
3	Assam	821	293	257	689	582	404	58	989								
4	Bihar	2,439	1,350	96	3,846	8,163	5,163	256	11,458								
5	Chhattisgarh	1,011	734		2,378	861	452	118	1,485								
6	Goa																
7	Gujarat	345	409		775	1,683	1,028	0	3,983								
8	Haryana					917	83	18	989								
9	Himachal Pradesh					286	141	3	800	246.89	77	23	547.99				
10	Jammu & Kashmir	1,775	603	55	3,495												
11	Jharkhand	1,827	1,064	174	3,537	1,327	729	91	2,573					33.69		19	
12	Karnataka	60	41		155	1,119	343	50	2,338								
13	Kerala					694	415		1,012					3.04		1	
14	Madhya Pradesh	3,574	2,705		9,373	1,186	691	112	1,941					1411.37	887	83	2383.68
15	Maharashtra	1,078	158	659	800	1,567	414	84	2,726	359.1	76	53	530.75				
16	Manipur	254	46	44	425	578	194	6	1,302	630.57	202	6	1329.84				

17	Meghalaya					716	272	36	1,008								
18	Mizoram					285	29		415								
19	Nagaland																
20	Odisha	2,446	1,334		5,189	2,454	1,131	158	3,925								
21	Punjab	659	182		1,355	247	46		455	92.31	48	0	173.46				
22	Rajasthan	1,033	1,256		3,564	1,306	1,435		4,332								
23	Sikkim					112	40		177	136.99	26	20	136.6				
24	Tamil Nadu	1,130	1,298	45	3,096					359.88	404	6	963.81				
25	Telangana																
26	Tripura					1,105	338	37	1,422								
27	Uttar Pradesh	3,148	1,845	1	8,230	1,135	252		1,913								
28	Uttarakhand	471	118	8	1,140	1,107	248	27	2,297								
29	West Bengal	3,483	1,425		6,144	1,345	597		2,567	328.58	76	0	637.574				
	TOTAL	27,013.94	15,359	1,387	56,631	31,076.46	14,962	1,140	53,795	2,355.77	922	117	4,535	1,448.10	887	103	2,384

